

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.214 – IA 885 of 2020
In
CP(IB) 44 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

VE Commercial Vehicles Ltd
V/s
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 27/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w Mr. Pratik Thakkar, Adv.
For the Respondent : Mr. Kiran Shah, FCA, Mr. Dhruvit Shah, Adv.

ORDER

IA 885 of 2020

List for hearing on 14.11.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**